

ITEM NO.901

COURT NO.1

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).1012/2002

PROPERTY OWNERS ASSOCIATION & ORS.

Appellant(s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent(s)

(WITH IA No. 146568/2022 - INTERVENTION APPLICATION)

WITH

SLP(C) No. 5777/1992 (IX)

SLP(C) No. 5204/1992 (IX)

SLP(C) No. 8797/1992 (IX)

SLP(C) No. 7950/1992 (IX)

SLP(C) No. 4367/1992 (IX)

W.P.(C) No. 934/1992 (X)

SLP(C) No. 6191-6192/1992 (IX)

SLP(C) No. 6744/1993 (IX)

SLP(C) No. 2303/1995 (IX)

SLP(C) No. 13467/1995 (IX)

W.P.(C) No. 660/1998 (X)

W.P.(C) No. 342/1999 (X)

W.P.(C) No. 469/2000 (X)

W.P.(C) No. 672/2000 (X)

W.P.(C) No. 66/2024 (X)  
(FOR ADMISSION)

Date : 23-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE HRISHIKESH ROY  
HON'BLE MRS. JUSTICE B.V. NAGARATHNA  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA  
HON'BLE MR. JUSTICE RAJESH BINDAL  
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. Zal Andhyarujina, Sr. Adv.  
Mr. H. Devarajan, Adv.  
Mr. Sameer Parekh, Adv.  
Ms. Sonali Basu Parekh, Adv.  
Mr. E.r. Kumar, Adv.  
Mr. Sumit Goel, Adv.  
Mr. Ishan Nagar, Adv.  
Mr. Jayom Mahesh Shah, Adv.  
Mr. Alok Rajagopalan, Adv.  
Mr. Abhay Jadeja, Adv.  
Ms. Dhanyashree Jadeja, Adv.  
Mr. Varun Satiya, Adv.  
Mr. Arun Unnikrishnan, Adv.  
Mr. Abhishek Thakara, Adv.  
Ms. Aditi, Adv.  
Ms. Apurba Pattanayak, Adv.  
Ms. Ruchi Chauhan, Adv.  
Ms. Revati Desai, Adv.  
Ms. Akanksha Agrawal, Adv.  
Ms. Serena Jetmalani, Adv.  
M/S. Parekh & Co., AOR

Mr. H. Devrajan, Adv.  
Mr. D. Ashok Rajagopalan, AOR  
Ms. Madhu Tyagi, Adv.  
Mr. Kunal Jain, Adv.

Ms. J. S. Wad, AOR

Mr. P. Narasimhan, AOR

Mr. S. C. Birla, AOR  
Mr. Subrat Birla, Adv.

Mr. Ujjwal A. Rana, Adv.  
Mr. Himanshu Mehta, Adv.  
M/S. Gagrat And Co, AOR

Mr. S. R. Setia, AOR

Mr. Amarjit Singh Bedi, AOR

Mr. P. N. Gupta, AOR  
Mrs. Bharti Gupta, Adv.  
Mr. Pushp Raj Gupta, Adv.  
Ms. Aashima Gupta, Adv.

For Respondent(s) Mr. R. Venkataramani, Attorney General for India  
Mr. Chirag M. Shroff, AOR  
Mr. Sushant Dogra, Adv.  
Mr. Dhananjay Kataria, Adv.

Mr. Tushar Mehta, Solicitor General  
Mr. Balbir Singh, Sr. Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Naman Tandon, Adv.  
Mr. Bharat Bagla, Adv.  
Mr. Sourav Singh, Adv.  
Mr. Aditya Krishna, Adv.  
Ms. Kanu Agrawal, Adv.  
Ms. Preet S. Phanse, Adv.  
Mr. Madhav Sinhal, Adv.  
Mr. Adarsh Dubey, Adv.  
Mr. Gaurang Bhushan, Adv.

Ms. Aishwarya Bhati, ASG  
Ms. Poornima Singh, Adv.  
Chinmay Mehta, Adv.  
Shagun Thakur, Adv.  
Ms. Shivani, Adv.  
Mr. Rustom Chauhan, Adv.

Mr. Zal Andhyarujina, Sr. Adv.  
Mr. Sameer Parekh, Adv.  
Mr. H. Devarajan, Adv.  
Ms. Sonali Basu Parekh, Adv.  
Mr. E R. Kumar, Adv.  
Mr. Sumit Goel, Adv.  
Mr. Ishan Nagar, Adv.  
Mr. Jayom Mahesh Shah, Adv.  
Mr. Alok Rajagopalan, Adv.  
Mr. Abhay Jadeja, Adv.  
Ms. Dhanyashree Jadeja, Adv.  
Mr. Varun Satiya, Adv.  
Mr. Arun Unnikrishnan, Adv.  
Mr. Abhishek Thakara, Adv.  
Ms. Aditi, Adv.  
Ms. Apurba Pattanayak, Adv.

Ms. Ruchi Chauhan, Adv.  
Ms. Revati Desai, Adv.  
Ms. Akanksha Agrawal, Adv.  
Ms. Serena Jetmalani, Adv.  
M/S. Parekh & Co., AOR

Mr. Rakesh Dwivedi, Sr. Adv.  
Mr. Gopal Sankaranarayanan, Sr. Adv.  
Ms. Astha Sharma, AOR  
Mr. Nipun Saxena, Adv.  
Mr. Srisatya Mohanty, Adv.  
Ms. Anju Thomas, Adv.  
Mr. Sanjeev Kaushik, Adv.  
Ms. Mantika Haryani, Adv.  
Mr. Shreyas Awasthi, Adv.  
Mr. Eklavya Dwivedi, Adv.  
Mr. Himanshu Chakravarty, Adv.  
Ms. Aditi Gupta, Adv.  
Ms. Jahnvi Dubey, Adv.  
Ms. Trisha Chandran, Adv.  
Ms. Shivani Vij, Adv.  
Ms. Tanya Srivastava, Adv.  
Mr. Vishal Sinha, Adv.  
Mr. Madhav Gupta, Adv.  
Ms. Ripul Swati Kumari, Adv.  
Mr. Bhanu Mishra, Adv.  
Ms. Muskan Surana, Adv.  
Ms. Lihzu Shiney Konyak, Adv.  
Mr. Archit Adlakhia, Adv.  
Ms. Saumya Saxena, Adv.  
Mr. Aditya Raj Pandey, Adv.

Dr. Harshvir Pratap Sharma, Sr. Adv.  
Mr. Tejas Patel, AOR  
Mrs. Meera Kaura, Adv.  
Ms. Stuti Jain, Adv.  
Mr. Paras Joshi, Adv.  
Mr. Akshu Jain, Adv.  
Mr. Akul Krishnan, Adv.  
Mr. Amit Seth, Adv.

Mr. Shyam Divan, Sr. Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Rishi Agrawala, Adv.  
Mr. Satish Shah, Adv.  
Mr. Manu Krishnan, Adv.  
Ms. Anwesha Padhi, Adv.  
Ms. Sukriti Bhatnagar, Adv.  
Ms. Vidisha Swarup, Adv.  
Ms. Shivani Agarwal, Adv.

Mr. Udayaditya Banerjee, Adv.  
Mr. Aditi Deshmukh, Adv.  
Mr. Shaurya Rai Ranjan, Adv.  
Mr. Aryan Rachh, Adv.  
Mr. E. C. Agrawala, AOR

Ms. Sujata Kurdukar, AOR

Mrs. Manik Karanjawala, AOR  
Ms. Nandini Gore, Adv.  
Ms. Sonia Nigam, Adv.  
Mr. Mohammad Shahyan Khan, Adv.  
Mr. Akarsh Sharma, Adv.

Mr. Rabin Majumder, AOR

Mr. Pramod B. Agarwala, AOR

Mr. Gopal Balwant Sathe, AOR

Mr. Nishant Ramakantrao Katneshwarkar, AOR

M/S. Manoj Swarup And Co., AOR

Mr. Sunil Kumar Verma, AOR

Mr. S. R. Setia, AOR  
Mr. Manu Krishnan G, AOR  
Mr. Sameer Parekh, AOR  
Ms. B. Vijayalakshmi Menon, AOR

Mr. Vivek Sharma, AOR

Mr. Varun K Chopra, Adv.  
Mr. Mehul Sharma, Adv.  
M/S. Vkc Law Offices, AOR

Mr. Santosh Paul, Sr. Adv.  
Mr. Sriharsh Nahush Bundela, AOR  
Mr. Vedant Mishra, Adv.  
Mr. Virendra Mohan, Adv.

Mr. S. Udaya Kumar Sagar, Adv.  
Ms. Bina Madhavan, Adv.  
Mr. Balaji Verma, Adv.  
Mr. Tushar Singh, Adv.  
M/S. Lawyer S Knit & Co, AOR

Ms. Uttara Babbar, Sr. Adv.  
Ms. Daisy Hannah, AOR

**Ms. Oindrila Sen, Adv.  
Ms. Rayana Mukherjee, Adv.**

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Arguments heard in part.
- 2 List the matters tomorrow (24 April 2024) on the top of the Board as part-heard matter.

**(SANJAY KUMAR-I)  
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR**